

CONSOLIDATED LIST OF CASES PENDING IN THE TRAIL COURTS OF PUNJAB, HARYANA AND U.T. CHANDIGARH FOR MORE THAN 5, 10, 15 AND 20 YEARS OLD IN WHICH PROCEEDINGS / FINAL ORDER EXECUTIONS HAVE BEEN STAYED BEFORE THE HON'BLE HIGH COURT AS ON 31.03.2019.

Particulars of cases pending in District/Subordinate Courts						Particulars of the cases in which interim orders staying the proceedings/final judgments have been passed by High Court					
SH. KAPIL AGGARWAL, CIVIL JUDGE (SENIOR DIVISION), PATHANKOT.											
Sr No	Category of cases	CNR No.	Date of Institution	Title of the case	Stage of the case	Case Number	Category of the Cases	Date of Institution	Title of the Case	Date of the Order vide which proceedings have been stayed	Further proceedings conducted date wise
05 YEARS OLD CASES											
1	IPC Challan	PBPO030001242009	22/07/09	State Vs Lakhwinder Singh	Defence Evidence	40859	CRM-M	2014	Darbari Lal Vs State Of Punjab & Ors	14/01/15	
2	IPC Challan	PBPO03000562009	22/07/09	State Vs Darbari Lal & Ors	Defence Evidence	40859	CRM-M	2014	Darbari Lal Vs State Of Punjab & Ors	14/01/15	
15 YEARS OLD CASES											
3	Civil Suit	PBPO020000022001	23/01/01	Harsha Steel Vs Kamlesh	Rebuttal	50	SAO	2016	Kamlesh & Anr Vs Harsha Steel & Ors.	14/03/17	
20 YEARS OLD CASES											
4	Civil Suit (Declaration)	PBPO020000011997	02/12/97	Parshotam Vs. Karam Chand	Appearance	37	SAO	2014	"Hakikat Singh & Ors.Vs. Parshotam & Ors."	29/05/14	
5	Civil Suit (Declaration)	PBPO020000021997	02/12/97	Girdhari Lal Vs. Karam Chand	Appearance	37	SAO	2014	"Hakikat Singh & Ors.Vs. Parshotam & Ors."	29/05/14	
SH. KAPIL AGGARWAL, CHIEF JUDICIAL MAGISTRATE, PATHANKOT.											
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05 YEARS OLD CASES											
6	COMI	PBPO030004792011	02/05/11	Rajwant Kaur Vs Kuldeep Singh	Awaiting Order	37777	CRM-M	2013	Baldev Singh Vs Rajwant Kaur	01/05/14	
7	COMI	PBPO03-001152-2013	07/12/13	Anju @ Mridu Vs Manish Sakohla and Ors	Appearance	17311	CRM-M	2017	Badri Singh Sakohla and Ors Vs State of Punjab and Ors	16/05/17	
10 YEARS OLD CASES											
8	COMI	PBPO030015132017	24/03/08	Anil Kabotra Vs Raj Kumar	Awaiting Order	13910	CRM-M	2017	Ankur Khosla & Ors. Vs Anil Kabora	11/05/17	

20 YEARS OLD CASES											
9	Civil Suit	PBPO020015482015	26/10/98	SMDRSD College PTK Vs Ashok Plato	Awaiting Order	20012	SLP(C)	2017	SMDRSD College PTK Vs Ashok Plato	18/08/17	STAYED BY HON'BLE SUPREME COURT OF INDIA
MS. GURJIT KAUR DHILLON, ACJ(SD) / JMIC, PATHANKOT.											
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05 YEARS OLD CASES											
10	Execution	PBPO020000432010	16/01/10	Madhu Balal Vs Bishamber Singh	Awaiting Order	6921	CR	2016	Bishamber Singh Vs Madhu Bala	08/11/16	
11	Civil Suit	PBPO020007412011	08/04/11	Karnail Singh Vs Savitri Devi	Awaiting Order	8899	CR	2017	Karnail Singh Vs Savitri Devi	1.23.18	
12	Civil Suit	PBPO020006662013	03/05/13	Ramesh Chander Vs Kishori Lal	Awaiting Order	9040	CR	2017	Ramesh Chander Vs Kishori Lal	16/08/18	
13	COMI	PBPO030002532010	15/09/10	Punjab Small Scale Industries Vs Hari Krishan	Awaiting Order	42813	CRM-M	2016	Hari Krishan Maini Vs Punjab Small Scale Industries	30/11/16	
SH. RAJINDERPAL SINGH GILL CJJ / JMIC, PATHANKOT.											
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05 YEARS OLD CASES											
14	COMI	PBPO03-000835-2013	15/10/13	Palwinder Singh Vs Tripta Rani	Awaiting Order	26175	CRM-M	2016	Palwinder Singh Vs Tripta Rani	30/08/17	
10 YEARS OLD CASES											
15	Civil Suit	PBPO02-000076-2008	22/08/08	Paramjit Singh Vs Municipal Corporation	Awaiting Order	90	SAO	2018	Paramjit Singh Vs Municipal Corporation	01/10/18	

**District & Sessions Judge,
Pathankot.**